

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 47 of 2015 and Appeal No. 32 of 2015**

**Dated** : **28<sup>th</sup> April, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:-**

**Appeal No. 47 of 2015**

<b>Nabha Power Ltd. &amp; Anr.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Punjab State Power Corporation Ltd. &amp; Anr.</b>	.....	<b>Respondent(s)</b>
Counsel for the Appellant(s) :		Mr. S. Ganesh, Sr. Adv. Mr. Ankit Prasoon
Counsel for the Respondent(s) :		Ms. Anushree Bardhan Ms. Poorva Saigal for R-2 Mr. Matrugupta Mishra Mr. Hemant Singh Mr. Tushar Nagar for R-1

**Appeal No. 32 of 2015**

<b>Talwandi Sabo Power Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Punjab State Electricity Regulatory Commission &amp; Ors.</b>	.....	<b>Respondent(s)</b>
Counsel for the Appellant(s) :		Mr. Sujit Ghosh, Mr. Shashank Shekhar,
Counsel for the Respondent(s) :		Ms. Anushree Bardhan Ms. Poorva Saigal for R-2 Mr. Matrugupta Mishra Mr. Hemant Singh Mr. Tushar Nagar for R-1

**ORDER**

At the request of the learned counsel for the Appellant, post both these appeals, being Appeal Nos.47 of 2015 and 32 of 2015 for arguments on **19<sup>th</sup> July, 2016**.

**( T. Munikrishnaiah )**  
**Technical Member**

**( Justice Surendra Kumar )**  
**Judicial Member**

vt/kt